

85. Pasupati Spg. Wvg. Mills Ltd.
86. Peico Electronics and Elec. Ltd.
87. Pennar Steels Ltd.
88. Phosphorous and Chem. Ltd.
89. Rane (Madras) Ltd.
90. Shree Synthetics Ltd.
91. Shriram Indl. Engg. \Ltd.
92. SIL Ltd.
93. Tata Power Company Ltd.
94. Third Arruran Sugars Ltd.
95. Tri Star Soya Products Ltd.
96. Vanavti Mfg. Chem Ltd.
97. Videocom International Ltd.
98. Visaka Inds.Ltd.
99. W.W. Industries (India) Ltd.
100. West Coast Paper Mills Ltd.
101. Ahamedabad Elec. Co.Ltd.
102. Associated Cement Co.Ltd.
103. Atul Products Ltd.
104. D.C.M. Ltd.
105. DCM Shriram Consolidated Ltd.
106. DCM Shriram Inds. Ltd.
107. Escorts Tractors Ltd.

108. Excel Inds. Ltd.
109. Gujarat State Fertilisers Ltd.
110. Hind Syntex Ltd.
111. Jaipur Polyspin Ltd.
112. Jayshree Chemicals Ltd.
113. Keo International Ltd.
114. Malwa Cotton Spg. Mills Ltd.
115. Modern Suitings Ltd.
116. Syntex India Ltd.

[English]

**Training and Apprenticeship
Training Scheme of A.I.H.B.**

7143. DR. G.L. KANAUIA: Will the Minister of TEXTILES be pleased to state:

(a) the details of training and apprenticeship training scheme of the All India Handi Crafts Board, the centres set up in different crafts and State-wise location thereof;

(b) the number of persons trained during the last two years, center-wise;

(c) whether the Government propose to open more such training centres in Uttar Pradesh particularly in rural and hilly areas during the current year; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES(SHRI ASHOK GEHLOT) : (a) and (b). Statement I is attached.

(c) Yes, Sir.

are to:

(d) Statement II is attached.

(a) Increase the production-base in Carpet Weaving in order to meet the growing demand for hand-knotted carpets in the international market and thereby

(b) enhance employment opportunities among the artisans.

STATEMENT I

(a) and (b). The details of training and Apprenticeship Training Schemes of the Office of the Development Commissioner (Handicrafts), the Centres set-up in different Crafts and their State-wise location, and the Number of persons trained during the last two years are as under:-

II. Training Centres

The Scheme envisages running of Basic and Advanced Training Programmes in Carpet Weaving through departmentally run Centres as per revised parameters.

SCHEME 1: CARPET WEAVING

I. Objectives

The objectives of the training scheme

III. General Revised parameters of the Scheme

(1)	Duration of Trg. Course (in Months)	Basic	Advanced
(a)	Jammu and kashmir	18	18
(b)	Rest of India	12	12
(2)	(a) No. of trainees per session	30	20
	(b) No. of Looms	06	05
(3)	Instructor per Course		
	(a) Instructor	01	02
	(b) Assistant Instructor	02	

(4) Rate of stipend per trainee per month Rs.250/- for Basic Course, and Rs 350/- for Advanced Course.

be provided as per existing norms.

(5) Emoluments of Instructor and Assistant Instructor will be as per approved pay scales.

(7) Supply of tool-kit at a cost not exceeding Rs.500/- per trainee per course (subject to actuals) in order to enable the trainees to work independently after completion of the Training Course.

(6) Raw-material requirements per Training Centre will be budgeted for at the beginning of each financial year and will

(8) Payment of rent will be as per reasonability certificate issued by the Competent Authority, i.e. PWD/CPWD/ district

magistrate as the case may be.

(9) Staffing pattern for the basic

Training/Advanced Trg. Centres, service Centres and the Field Administrative Cells will be as per norms prescribed.

IV. Financial Implication Per Training Course

(Rs. in Lakhs)

	<i>In J & K month)</i>	<i>In States (for 18 other than J & K (for 12 months)</i>
A. BASIC COURSE		
1. Stipend (Rs.250 x 30 x12)	1.35	0.90
2. Emoluments to:		
(1) Instructor-One (In the scale of Rs.1200-2040 PM)	1.03	0.68 (Approx)
(2) Assistant Instructor- Two (In the scale of Rs. 950-1500 PM)		
3. Cost of new Carpet Looms (6 Nos) (Where required (subject to actuals)	0.38	0.36
4. Tool Kit to trainees (Rs, 500 X 30)	0.15	0.15
5. Furniture, Fixtures, Accessories and equipment	0.06	0.06
Total	2.95	2.15
B. ADVANCED COURSE		
1. Stipend(Rs.350 x 20 x 12)	1.26	0.84
2. Emoluments of Instructors	0.84 (Approx)	0.84
3. Cost of new Carpet Looms (5 Nos) Where required (subject to actuals)	0.30	0.30
4. Furniture, Fixtures, Accessories and equipment	0.05	0.05
Total	2.45	1.75

C. Financial implications in respect of FAC (Varanasi and Srinagar), Service Centres and the Training Centres including cost of pay, rent, taxes, contingencies and TADA will be as per estimates made in the Budget.

GENERAL GUIDELINES

1. *Advanced Training linked to Basic Training*

To make the Scheme more composite and skill oriented the advanced training is proposed to be linked to the basic course by bringing two Centres - One basic and the other advanced, under one roof.

2. *Selection of Trainees*

For the basic course in Carpet Weaving, 30 trainees will be selected from amongst applicants not below the age of 14 years, by a Committee duly approved by the Deputy Director, Field Administrative Cell or the Regional Director as the case may be.

After completion of the basic course, only 20 will be selected, on the basis of merit, from amongst those trainees who completed the basic course, for admission into the Advanced Training Centre.

The trainees who remain absent continuously for one month (except on medical grounds) should be substituted by a wait-listed candidate in order of merit provided that not more than 2 months of the training session has been completed. No stipend for the period of such absence is payable.

Each trainee selected to undergo training shall be required to tender two passport size photographs. One set of the photographs shall be retained by the concerned FAC/Drawing and disbursing Officer of the Scheme and the other, after attestation shall be kept with the incharge, training Centre.

3. *Timings of the Training*

The timings of the training will normally be from 9.30 a. m. to 4.30 p.m. on all 6 working days of a week with a break of one hour for lunch. However, the timings can be re-scheduled with the approval of the FAC/Regional Directors taking into consideration factors like local and seasonal climatic conditions.

4. *Holidays/Casual Leave.*

- (a) The Training Centre will remain closed on Sundays, Second Saturdays and Government Gazetted Holidays, but trainees will be paid their stipend for these days.
- (b) The trainees will also be entitled to avail of one day's Casual leave in a month but not exceeding 12 days Casual Leave per year. Out of this total they will also be allowed to take six days Casual Leave at a stretch in case of illness or bereavement in the family, etc. They shall not be entitled to stipend for absences in excess of prescribed number of days.

5. *Shifting of Training Centres*

No Centre should normally function in one place for more than 5 consecutive sessions. As a policy, the centre should be shifted to a new place along-with staff and equipment.

SCHEME II: CANE AND BAMBOO, Metal, TEXTILES AND WOODCRAFT.

The training programmes run departmentally by the Office of the Development Commissioner (Handicrafts) in Crafts, other than hand-knotted Wollen/Silk Carpets are confined to the following:

(a) Cane and Bamboo

the above crafts;

(b) Artmetalware

ii) To upgrade the skills of existing craftspersons; and

(c) Hand-printed Textiles

lii) To create employment opportunities among the artisans.

(d) Wood-Craft

1. Objectives

The objectives of the Training Schemes are as follows:-

i) To expand the production base of

II. Number of Training Centres

The number of training Centres sanctioned in the various crafts is shown a under:-

<i>Sl.</i>	<i>Name of the Craft</i>	<i>No of Centres</i>	<i>No of Centres (Existing)</i>	<i>No. of Centres (Proposed)</i>
1.	Textiles	25	13	20
2.	Metal	23	23	23
3.	Cane and Bamboo	35	35	35
4.	Wood Crafts	03	03	08
Total		86	74	86

III. General parameters of the Scheme

Following General parameters will

be adopted uniformly for the training programmes in all the four crafts mentioned above:-

1.	Duration of Course	12 months
2.	No. of trainees per Course	25
3.	No. of Instructors per Course	02 (Two)
(a)	Instructor	01 (One)
(b)	Assistant Instructor	01 (One)
4.	Rate of Stipend per trainee	Rs.250/-P.M. per course.

5. Emolument of Instructor and Asstt. Instructor will be as per approved pay scales.
6. Requirement of raw-material per training centre will be budgeted for at the beginning of each financial year and will be provided as per existing norms.
7. Supply of Tool-kit at a cost not exceeding Rs.500/-pertrainee per course(subject to actuals) in order to enable the trainee to work independently after completion of the training course.
8. Payment of rent will be as per the resonability issued by the Competent Authority e.g. P.W.D. C.P.W.D. as casemay be.
9. The staffing pattern will be as per norms

IV. Financial Implication Per Training Centre

Timings of the Training

The timings of the training will normally be from 9.30 a.m. to 4.30. p.m. on all 6 working days of the week with a break of one hour for lunch. However, the timings can be re-scheduled with the approval of the Regional Director/FAC's taking into consideration factors like local and seasonal climatic

conditions.

3. Holidays/Casual Leave.

a) The training Centre will remain closed on Sundays, Saturdays and Govt. Gazetted Holidays but trainees will be paid their stipend for these days.

b) The trainees will also be entitled to avail of one day's casual leave in a month but not exceeding 12 days casual leave per year. Out of this total they will also be allowed to take six days casual leave at a stretch in case of illness or bereavement in the family etc.. They shall not be entitled to stipend for absence in excess of the above prescribed number of days.

Scheme 'C': Apprenticeship Training Scheme:

1. Objectives.

The objectives of the schemes are to:-

i) Augment the production base of crafts having a high market demand.

ii) improve skills of existing craftsmen;

iii) Transfer the skills of mastercraftsmen to new trainees in the Guru Shishya Parampara;

iv) revive rare and dying crafts.

The Apprenticeship Training Scheme seeks to maintain the Guru Shishya tradition of training by assisting highly skilled Master-

craftsman to impart training to young persons in the neighbourhood/community at their own work premises.

II. *General Parameters.*

The board parameters of training under this Scheme are as follows:-

i)	Duration of training course	12 Months.
ii)	No. of trainees per session	5 to 15 depending on craft discipline.
iii)	mastercraftsman per course	1 (one)
iv)	Rate of stipend per trainee	Rs. 250/-P.M.
v)	Honorarium to mastercraftsman	Rs. 1500/-P.M.

vi) payment of a lump sum not exceeding Rs. 500/- per trainee per course to the mastercraftsperson as compensation for wastage of raw-material used during the training period.

in order to enable the trainee to work independently after completion of training course.

vii) Supply of tool-kits at a cost not exceeding Rs. 500/- per trainee per course

viii) Payment of lump sum amount of Rs.4000/- to the Mastercraftsperson as assistance for general alternation/modification of mastercraftsmen's premises(if required) and for enabling increased supply of water and light.

III. *Maximum Financial Assistance per Training Scheme.*

i)	Stipend to trainee (Rs. 250 X15 X12)	Rs.o.45 lakhs
ii)	Honorarium to Mastercraftsman (Rs. 1500 X 2)	Rs.0.18 lakhs
iii)	Raw-material Compensation (Rs. 500X15 = 7,500/-)	Rs. 0.15 lakhs
iv)	Tool-kits to trainees (Rs.500X15) 7,500/-	
v)	Assistance for general alternation/ modification of mastercraftsmen's Premises(if required) and for enabling increased supply of water and light	Rs.0.04.lakhs
Total		Rs. 0.82 lakhs

IV. Selection and Sanction.

There shall be a Committee for selection of the Crafts and the mastercraftsperson costing of the following:-

- i) Regional Director
- ii) Asstt. Director of concerned M & SEC.
- iii) Representative of State Govt. (State Handicrafts Development Corporation/DIC/Director Cottage Industries).
- iv) Dy. Director, Regional Design and Tech. Dev. Centre.

The Regional Director shall be the sanctioning authority of the schemes as per recommendation of the above Committee. However, the HQS. Office of the office of the Development Commissioner (Handicrafts) will have the discretion to approve of Apprenticeship Training Schemes in special cases.

GUIDELINES FOR SANCTIONING OF APPRENTICESHIP TRAINING SCHEME.

1. Sanctioning Authority.

The sanctioning authority in case of Apprenticeship Trg. Schemes shall be the respective Regional Directors of the Office of the Development Commissioner (Handicrafts). This sanction, will be in accordance with the budgetary allocation made by for Apprenticeship Training Schemes for each region. However, in exceptional cases, depending upon the need, the Office of the D.C. (Handicrafts) will have the discretion to sanction such a scheme directly from HQS. itself. All Regional Directors will assess the requirement for conducting Apprenticeship Training Schemes as per revised pattern for the coming financial year, 1990-91 and for-

ward the same to HQs. by September, of the preceding financial year in order to enable HQs. Office to make necessary budgetary provision.

2. Pattern and General/Financial Parameters.

The pattern of the Apprenticeship Training Scheme including duration of training course, number of trainees, instructor per batch and ancillary financial parameters, have been clearly enunciated in the body of the revised scheme.

3. Selection of Craft and Mastercraftsperson.

The selection of the Crafts in which the training is to be imparted and the Mastercraftsperson to be selected, is to be done by a Selection Committee consisting of the:

1. Regional Director as Chairman
2. Dy. Director of the region and Asstt. Director of the M& SEC i whose jurisdiction the training is to be imparted.
3. One representative from the State Govt./Director Cottage Industries/ State handicrafts Corporation should also be co-opted.
4. Dy. Director Regional Design & Tech. Dev. Centre while making selection, the Committee should keep in mind the following norms:-
 - a) That there is a genuine need to impart such training keeping in mind the prospects for gainful employment of the successful trainees.
 - b) That there is no duplication or conflict of effort in a particular area

- between the State and Central Government.
- c) That the craftsperson selected to impart training is of the highest calibre and possesses the dedication and aptitude required for a trainer.
- d) That the syllabus prescribed for the course is completed in all respects.
- e) That the craftsperson selected for imparting training has not been sanctioned a scheme for more than 3 batches. However, in exceptional cases, the Committee may, with reasons to be recorded in writing, sanction an Apprenticeship Training Scheme in favour of a mastercraftsman beyond 3 batches, particularly if the craft is a dying or languishing craft and requires revival.
- c) That the trainees selected are not less than 14 years of age, which is relaxable at the discretion of the Regional Directors in exceptional cases.
- d) That the selected trainees have not availed of similar training either from the Office of the DC (Handicrafts) or from the State Govt. Corporation.
- e) Due representation is, given to the candidates from SC/ST/BC/PH and minority communities.
- f) That the number of selected trainees does not exceed the maximum limit prescribed.
- g) Each trainee selected to under-go training in an ATS shall be required to tender two passport size photographs. One set of photographs shall be retained by the concerned Regional Office/ Drawing & Disbursing Officer of the Scheme, and other set, after attestation shall be kept with Mastercraftsman under whose supervision the training scheme is being organised. The mastercraftsman shall be liable to show these photographs to the officers who will be visiting the training scheme for inspection /making payments etc. for identification of trainees.

4. Selection of Trainees.

The Selection of trainees shall be done by the Mastercrafts- person in consultation and with the approval of the Regional Director, while doing so, the following norms should be observed:-

- a) Advance local publicity (Munadi) is given in the area about the commencement of the Scheme with a view to ensure a full complement of trainees.
- b) That selection is done on the basis of interview in the presence of a representative of the Regional Office, or Asstt. Director, M&SEC. Preference should be given to trainees from traditional craftsmen's families as the trainee is more likely to adopt the skill as his profession.

5. General Guidelines For mastercraftspersons.

Besides adhering to the terms and conditions already sent, the mastercraftsperson Instructor selected for imparting training will also observe the following:-

- a) The place of training should be neat, clean and well lighted, having

- basic amenities of public convenience.
- b) That punctuality in attendance, discipline etc. should be strictly observed, both by the Instructor as well as the trainees.
- c) That the timings of the training will normally be from 9.30. a.m. to 4. 30 P.M. on all 6 days of a week with a break of 1 hour for lunch. However, the timings can be rescheduled with the approval of the Regional Directors taking into consideration factors like local and seasonal climatic conditions.
- d) The training Centre will remain closed on Sundays, Saturdays and Govt. Gazetted Holidays. Trainees and mastercraftspersons, however, will be paid their stipend/honorarium for these days. The trainees and the mastercraftspersons shall also be entitled to avail of one day's casual leave at the rate of one per month or 12 CIs per year. They shall also be allowed to take six days casual leave in a continuous series in case of illness or bereavement etc. out of this total. They shall not be entitled to stipend/honorarium for absences exceeding the above duration.
- e) The trainees who remain absent continuously for one month (except on medical ground) should be substituted by a waitlisted candi-

date in order of merit provided that not more than 2 months of the training session have been completed. No stipend for the period of such absence is payable.

6. Supervision and Monitoring of the Scheme's progress

Being the sanctioning as well as the implementing authority, the Regional Directors will have the special responsibility to supervise and monitor the progress of the Apprenticeship Trg. Scheme's within their -jurisdiction. Therefore they must devise a mechanism for close and effective supervision of the Scheme to ensure that:-

- a) The requirement of funds for Apprenticeship Training Scheme is timely indented.
- b) That the proposals for A T. S. received, are processed expeditiously. As far as possible, all the training schemes of 12 months duration should start from the 15th April.
- c) That the selection of Craft, mastercraftsperson and trainees is just and fair.
- d) That the Hq. Receives a quarterly progress report in prescribed proforma, stating the financial as well as physical progress and break-up of trainees in terms of SC, ST, Minority and others.

STATEMENT

Statement Showing the training centres set up in different States there craft-wise location and the person trained during the last two years.

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
1. Uttar Pradesh						
(i) No. of Trg. centres		5	17	1	1	1
(ii) No. of Trainees trained		215	688	36	10	10
2. Jammu & Kashmir						
(i) No. of Trg. centres		1	—	—	—	1
(ii) No. of Trainees trained		—	—	—	—	8
3. Bihar						
(i) No. of Trg. centres		2	1	2	—	—
(ii) No. of Trainees trained		82	—	77	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
	Hand Block printing/ engraving	Art Metal wares	Cane & Bamboo	Shawls as art wares	Zari goods	
4. Rajasthan						
(i) No. of Trg. centres	3	—	—	—	—	—
(ii) No. of trainees trained	143	—	—	—	—	—
5. Haryana						
(i) No of Trg. centres	—	—	—	—	—	—
(ii) No. of trainees trained	—	—	—	—	—	—
6. Punjab						
(i) No. of Trg. centres	—	—	—	—	—	—
(ii) No. of Trainees trained	—	—	—	—	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
		Hand Block printing/ engraving	Art Metal wares	Cane & Bamboo	Shawls as art wares	Zari goods
7. West Bengal						
(i) No. of Trg. centres	2		3	3	—	—
(ii) No. of Trainees trained	80		77	75	—	—
8. Tamil Nadu						
(i) No. of Trg. centres	—	—	4	3	2	—
(ii) No. of Trainees trained	—	—	45	151	20	—
9. Andhra Pradesh						
(i) No. of Trg. centres	—	—	3	2	—	—
(ii) No. of Trainees trained	—	—	178	87	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
		Hand Block printing/ engraving	Art Metal wares	Cane & Bamboo	Shawls as art wares	Zari goods
10. Pondicherry						
(i) No. of Trg. centres		—	—	—	—	—
(ii) No. of Trainees trained		—	—	—	—	—
11. Karnataka						
(i) No. of Trg. centres		—	—	2	—	—
(ii) No. of Trainees trained		—	—	89	—	—
12. Madhya Pradesh						
(i) No. of Trg. centres		4	—	1	—	—
(ii) No. of Trainees trained		50	—	33	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
	Hand Block printing/ engraving	Art Metal wares	Cane & Bamboo	Shawls as art wares	Zari goods	
13. Maharashtra						
(i) No. of Trg. centres	1	—	4	—	—	—
(ii) No. of Trainees trained	—	—	162	—	—	—
14. Kerala						
(i) No. of Trg. centres	—	1	4	—	—	—
(ii) No. of Trainees trained	—	45	178	—	—	—
15. Manipur						
(i) No. of Trg. centres	—	—	2	—	—	—
(ii) No. of Trainees trained	—	—	55	—	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
		Hand Block printing/ engraving	Art Metal wares	Cane & Bamboo	Shawls as art wares	Zari goods
16. Meghalaya						
(i) No. of Trg. centres		—	—	1	—	—
(ii) No. of Trainees trained		—	—	32	—	—
17. Tripura						
(i) No. of Trg. centres		—	—	1	—	—
(ii) No. of Trainees trained		—	—	46	—	—
18. Gujarat						
(i) No. of Trg. centres		—	—	2	—	—
(ii) No. of Trainees trained		—	—	78	—	—

<i>Name of the State and the number of Persons trained</i>	<i>Name of the Crafts</i>					
	<i>Hand Block printing/ engraving</i>	<i>Art Metal wares</i>	<i>Cane & Bamboo</i>	<i>Shawls as art wares</i>	<i>Zari goods</i>	
1	2	3	4	5	6	
19. Orissa						
(i) No. of Trg. centres	—	—	2	—	—	—
(ii) No. of Trainees trained	—	—	67	—	—	—
20. Andaman & Nicobar						
(i) No. of Trg. centres	—	—	1	—	—	—
(ii) No. of Trainees trained	—	—	49	—	—	—
21. Assam						
(i) No. of Trg. centres	—	—	4	—	—	—
(ii) No. of Trainees trained	—	—	170	—	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
		Hand Block .printing/ engraving	Art Metal wares	Cane & Bamboo	Shawls as art wares	Zari goods
22. Goa						
(i) No. of Trg. centres		—	—	—	—	—
(ii) No. of Trainees trained		—	—	—	—	—
23. Himachal Pradesh						
(i) No. of Trg. centres		—	—	—	—	—
(ii) No. of Trainees trained		—	—	—	—	—
24. Delhi						
(i) No. of Trg. centres		—	—	—	—	—
(ii) No. of Trainees trained		—	—	—	—	—

Statement Showing the training centres set up in different States there craft-wise location and the person trained during the last two years.

Name of the State and the number of Persons trained	Name of the Crafts					
	Imitation Jewellery	Wood wares	Embroidery goods	Carpets	Misc crafts	
1	7	8	9	10	11	
1. Uttar Pradesh						
(i) No. of Trg. centres	—	—	1	162	10	
(ii) No. of Trainees trained	—	—	10	5367	90	
2. Jammu & Kashmir						
(i) No. of Trg. centres	—	1	3	175	5	
(ii) No. of Trainees trained	—	10	30	4294 (approx)	45	
3. Bihar						
(i) No. of Trg. centres	1	2	—	30	3	
(ii) No. of Trainees trained	10	20	—	991	30	

Name of the State and the number of Persons trained	Name of the Crafts					
	Imitation jewellery	Wood wares	Embroidery goods	Carpets	Misc crafts	
1	7	8	9	10	11	
4. Rajasthan						
(i) No. of Trg. centres	1	1	2	13	2	
(ii) No. of trainees trained	10	10	20	506 (approx)	15	
5. Haryana						
(i) No of Trg. centres	—	—	—	4	—	
(ii) No. of trainees trained	—	—	—	116	—	
6. Punjab						
(i) No. of Trg. centres	—	—	—	5	—	
(ii) No. of Trainees trained	—	—	—	185	—	

Name of the State and the number of Persons trained	Name of the Crafts					
	Imitation jewellery	Wood wares	Embroi- dery goods	Carpets	Misc crafts	
1	7	8	9	10	11	
7. West Bengal						
(i) No. of Trg. centres	—	1	3	4	7	
(ii) No. of Trainees trained	—	10	20	111	40	
8. Tamil Nadu						
(i) No. of Trg. centres	—	—	1	3	6	
(ii) No. of Trainees trained	—	—	10	52	60	
9. Andhra Pradesh						
(i) No. of Trg. centres	—	4	—	19	4	
(ii) No. of Trainees trained	—	50	—	816	35	

Name of the State and the number of Persons trained	Name of the Crafts					
	1	2	3	4	5	6
	Imitation jewellery	Wood wares	Embroi- dery goods	Carpets	Misc crafts	
10. Pondicherry						
(i) No. of Trg. centres	—	—	—	1	3	
(ii) No. of Trainees trained	—	—	—	25	28	
11. Karnataka						
(i) No. of Trg. centres	—	4	1	5	3	
(ii) No. of Trainees trained	—	60	10	290	25	
12. Madhya Pradesh						
(i) No. of Trg. centres	—	1	—	13	4	
(ii) No. of Trainees trained	—	10	—	—	40	

Name of the State and the number of Persons trained	Name of the Crafts						
	Imitation jewellery	Wood wares	Embroidery goods	Carpets	Misc crafts		
1	7	8	9	10	11		
13. Maharashtra							
(i) No. of Trg. centres	1	--	--	--	12		
(ii) No. of Trainees trained	10	--	--	--	116		
14. Kerala							
(i) No. of Trg. centres	--	4	--	--	3		
(ii) No. of Trainees trained	--	40	--	--	30		
15. Manipur							
(i) No. of Trg. centres	--	--	--	--	--		
(ii) No. of Trainees trained	--	--	--	--	--		

Name of the State and the number of Persons trained	Name of the Crafts					
	1	7	8	9	10	11
	Imitation Jewellery	Wood wares	Embroidery goods	Carpets	Misc crafts	
16. Meghalaya						
(i) No. of Trg. centres	—	—	—	—	—	—
(ii) No. of Trainees trained	—	—	—	—	—	—
17. Tripura						
(i) No. of Trg. centres	—	—	—	—	—	—
(ii) No. of Trainees trained	—	—	—	—	—	—
18. Gujarat						
(i) No. of Trg. centres	—	—	—	3	—	2
(ii) No. of Trainees trained	—	—	—	20	—	20

<i>Name of the State and the number of Persons trained</i>	<i>Name of the Crafts</i>					
	<i>Imitation Jewellery</i>	<i>Wood wares</i>	<i>Embroidery goods</i>	<i>Carpets</i>	<i>Misc crafts</i>	
1	7	8	9	10	11	

19. Orissa

- (i) No. of Trg. centres
- (ii) No. of Trainees trained

1	—	1	—	7
5	—	—	—	63

20. Andaman & Nicobar

- (i) No. of Trg. centres
- (ii) No. of Trainees trained

—	—	—	—	4
—	—	—	—	30

21. Assam

- (i) No. of Trg. centres
- (ii) No. of Trainees trained

—	—	—	—	—
—	—	—	—	—

Name of the State and the number of Persons trained	Name of the Crafts					
	Imitation jewellery	Wood wares	Embroi- dery goods	Carpets	Misc crafts	
1	7	8	9	10	11	
22. Goa						
(i) No. of Trg. centres	—	—	1	—	3	
(ii) No. of Trainees trained	—	—	10	—	30	
23. Himachal Pradesh						
(i) No. of Trg. centres	—	1	—	3	4	
(ii) No. of Trainees trained	—	9	—	142	40	
24. Delhi						
(i) No. of Trg. centres	—	—	—	—	2	
(ii) No. of Trainees trained	—	—	—	—	20	